AURANGABAD BENCH

N O T I C E

In Partial modification to the Judicial Assignment at the High Court of Judicature, Aurangabad Bench, which came into effect from 24.06.2026, it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Acting Chief Justice has been pleased to approve the following partial modifications :

8	The Hon'ble Shri Justice **ABHAY J. MANTRI** (SINGLE BENCH – 5)	For admission, hearing, order matters and applications therein: (A) Civil Writ Petitions of the year 2016 to 2022. (B) All First Appeals other than MACP and Land Acquisition. (C) First Appeals pertaining to MACP from the year 2011 to 2017. (D) All Arbitration matters pertaining to Single Bench. (E) All Civil Contempt Petitions (Single Bench). (F) All Civil work pertaining to Single Bench not assigned to other Courts.

High Court, Appellate Side) By Order
Bombay.)
) Sd/-
Date : 25th June 2026) (P. P. Jadhav)
Registrar (Judicial-I)